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\* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 5858/2021 and CM APPL. 18404/2021, 4568/2023

PRATIBHA INDUSTRIES LIMITED

..... Petitioner

Through: Mr. Indranil Ghosh and Mr. Anant

Aditya Patro, Advocates

versus

GOVERNMENT OF NCT OF DELHI AND ORS ..... Respondents

Through: Mr. Gaurav Mitra, Ms Honey Satpal,

Ms Mumtaz Bhalla, Mr Karan Chopra, Mr Ishan Roy Choudhary and Mr Prasanjit Singh, Advocates

for R-4.

Ms. Sangeeta Bharti, Standing Counsel DJB with Ms. Malvi

Balyan, Advocate for R-2.

Ms. Malvika Trivedi, Sr. Adv. with Ms. Rhea Verma, Mr. Shailendra

Saria, Advs. for R-3.

**CORAM:** 

JUSTICE PRATHIBA M. SINGH

ORDER

% 23.05.2023

- 1. This hearing has been done through hybrid mode.
- 2. It is already 4:50 p.m. No time left.
- 3. List on 31<sup>st</sup> May, 2023.

PRATHIBA M. SINGH, J

MAY 23, 2023

Rahul